

Facelift of heritage sites

307. SHRI MOHAMMED ADEEB: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that heritage sites and archaeological monuments are being given facelift in the wake of forthcoming Commonwealth Games;

(b) if so, the details thereof; and

(c) the amount of expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) Archaeological Survey of India has identified 46 protected monuments for conservation and development in the wake of forthcoming Commonwealth Games. The work includes structural conservation, chemical preservation, environmental development, public amenities, illumination, signage etc.

(c) The proposed allocation for conservation works related to Commonwealth Games is Rs. 25.73 Crores.

Historic monuments in other countries

308. SARDAR TARLOCHAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government has prepared a list of historic monuments or places connected with Indian history in other countries;

(b) if so, the list thereof;

(c) the names places connected with Lord Buddha, Lord Rama, Guru Nanak Dev, Shankaracharyas; and

(d) whether Government has any policy to conserve and maintain these monuments?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) and (c) Does not arise.

(d) No, Sir. So far as the Archaeological Survey of India is concerned it conserves, preserves and maintains only those monuments/sites which have been declared as of national importance in the country under the provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

Centrally protected monuments in Tamil Nadu

309. SHRIMATI JAYANTHI NATARAJAN: Will the PRIME MINISTER be pleased to state: